

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 288 of 2013 & IA-385 of 2013

Dated : 9th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Wardha Power Co. Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-1

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-2

ORDER

We have heard the learned counsel for the parties.

Written submissions are being filed by the Appellant and the Respondent in the Registry during the course of the day.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**